

No.: B/689/2020
 District Court, Jamnagar.
 Date :: 09-12-2020

- Read :: [1] Hon'ble High Court Letter No.: ITC/191/2015, Dtd.: 03-11-15.
 [2] District Court, Jamnagar Notification No.: B/2951/2018,
 Dtd.:09-08-2018.
 [3] District Court, Jamnagar Notification No.: B/618/2018,
 Dtd.:12-11-2018.
 [4] District Court, Jamnagar Notification No.: B/1157/2020,
 Dtd.:19-11-2019.

:: NOTIFICATION ::

In supersession to all previous notifications in this regard, the undersigned, is pleased to re-constitute the District Court Computer Committee (DCCC), as Mr. P. C. Raval, the then Additional District Judge, Jamnagar, retired on superannuation w.e.f 30.11.2020 AOH, therefore, the District Court Computer Committee (DCCC) for the Jamnagar Judicial District is re-constituted and comprising of the Judicial Officers and Administrative Officers as under :-

Sr. No.	Name of Judicial Officer / Employee	Designation
1.	Mr. T.R. Desai	2 nd Additional District Judge, Jamnagar.
2.	Ms. M.B. Dange	Nodal Officer (Principal Senior Civil Judge), Jamnagar
3.	Mr. J.H. Bhatt	3 rd Additional Civil Judge & JMFC, Jamnagar.
4.	Ms. Hetal D. Thanki	Court Manager, District Court, Jamnagar.
5.	Mr. R.N. Nimbark	District System Administrator [Registrar, PC] Court, Jodiya]
6.	Mr. Faim S. Mithani	System Officer, District Court, Jamnagar.

(Moolchand Tyagi)
 Principal District Judge
 Jamnagar.